

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 199 OF 2017 &  
IA NO. 503 OF 2017**

**Dated: 27<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Andhra Pradesh Spinning Mills Association ... Appellant(s)  
Vs.  
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

**ORDER**

Admit. Issue notice to the Respondents returnable on 10.10.2017.  
Dasti, in addition, is permitted.

List the matter on **10.10.2017.** In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/vt*